

| Nomination of cases by Hon'ble the Chief Justice on 13-04-2016 and 18-04-2016 | | | |
|--|------------------------|--|---|
| Sl no. | Case details | Nominated to- | File delivered in section |
| DB of Hon....., J | | | |
| 1 | W.P. - 14731/2016 | Hon. V.K. Shukla, J. | Court no. 21 on 18-04-2016 |
| 2 | W.P. - 14730/2016 | Hon. V.K. Shukla, J. | Court no. 21 on 18-04-2016 |
| 3 | W.P. - 14727/2016 | Hon. V.K. Shukla, J. | Court no. 21 on 18-04-2016 |
| 4 | Crl. Appeal – 549/2011 | Hon. A. K. Tripathi, J. | Criminal Appeal Section on 19-04-2016 |
| 5 | W.P. - 47162/2012 | Hon. Dilip Gupta, J. | Writ A-II Section on 19-04-2016 |
| Hon....., J. | | | |
| 6 | W.P. - 16042/2016 | Hon. V.K. Birla, J. | Computer Fresh Section on 19.04.2016 |
| Appropriate Court dealing with such matters | | | |
| 7 | Bail – 10983/2016 | Appropriate Court dealing with such matters | Computer Fresh Section on 18.04.2016 |
| 8 | Bail – 10982/2016 | Appropriate Court dealing with such matters | Computer Fresh Section on 18.04.2016 |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
19/04/2016